

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 28**

**CONT.A./5/2024 CA 208/2024**

**In**

**CP/18(MB)2024**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL)   HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **19.07.2024**

NAME OF THE PARTIES:      AYUSH GUPTA

V/s

CHIRON METCO PRIVATE LIMITED

Section 241(1), 213 & 169(2), of the Companies Act, 2013

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**ORDER**

1. Mr. Ashish Lalpuria a/w Ms. Suman Ramkumar Dhamecha, Ld. Authorized Representative for the Petitioner present. Mr. Shivraj A. Ranjeri, Assistant Director for the office of Regional Director present.
2. Ld. Counsel for the Applicant in CA 204/2024 who is the Petitioner in this Company Petition submits that the RoC report is still pending this case.
3. Ld. Authorized Representative for the RoC appears and seeks two weeks-time to file his report.
4. List this matter on **02.08.2024** for further consideration.

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

/NP/

Sd/-

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**